

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD.

Allahabad this the 7th day of September 2000

Original Application no. 971 of 2000.

Hon'ble Mr. Justice R.R.K. Trivedi, VC  
Hon'ble Mr. M.P. Singh, AM

R.N. Singh Kushwaha, S/o late Shri G.S. Kushwaha,  
presently posted as Accounts Officer, Office of  
Executive Engineer, Telecom Civil Division,  
Distt. Gorakhpur.

.. Applicant

C/A Shri K.M. Mishra

Versus

1. Union of India, through Secretary Ministry  
of Communication Department of Telecommunication,  
New Delhi.
2. Member (Finance), Telecom Services Sanchar Bhawan,  
New Delhi.
3. Chief General Manager, Telecom Eastern U.P.  
Telecom Circle, Lucknow.
4. Jagdish Prasad Maurya, Accounts Officer,  
Internal Check Organisation, Office of Chief General  
Manager, Telecom Eastern Telecom Circle, U.P. Lko.

.. Respondents.

C/Rs Sri J.N. Sharma



O R D E R

Hon'ble Mr. Justice R.R.K. Trivedi, VC

This application under section 19 of the Administrative Tribunals Act, 1985 has been filed for seeking direction to the respondents to promote the applicant in the cadre of Accounts Officer w.e.f. 31.12.98 with all consequential benefits. Second prayer of the applicant is that the order of punishment dated <sup>22-9-99</sup> ~~22.4.99~~ may be quashed.

*Corrected vide order dt 12/9/2008*  
*R*  
*mB*

2. It is not disputed that the applicant has already filed an appeal against the order of punishment with the appellate authority. The applicant also made a representation for his regular promotion in the cadre of Accounts Officer which is also pending. Consequently, in our opinion, if the third relief is granted, it shall meet ends of justice at this stage.

3. The OA is accordingly disposed of finally with the direction to the respondent no. 2 to decide the representation of the applicant claiming promotion and appeal against the order of punishment in accordance with law after hearing the applicant within a period of three months from the date of service of this order on respondent no. 2.

4. There shall be no order as to costs.

*[Signature]*  
Member-A

*[Signature]*  
Vice-Chairman